

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-438(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.11.2018**

NAME OF THE PARTIES: P R Acousticals & Engineering Works Ltd.
v/s.
Walchand Nagar Industries Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Ld. Counsel for the Petitioner is present. None present from the side of Respondent.
2. At request of the Petitioner's Counsel, the matter is adjourned to **09.01.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

19.11.2018
pvs